NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 142/BB/ 2017	-	For complianc e of office objections raised by Registry	Rule-6 of IB	R.L. Steel & Energy Ltd. Vs Intertec Forge Pvt. Ltd.

SL.	NAME (IN CAPITAI	L)				SIGNATURE	
		-	e of office objections raised by Registry	Rule-6 of IB	R.L. Steel & Energy I Forge Pvt. Ltd.	Ltd. Vs Intertec	

& PHONE NUMBER NO.

REPRESENTATION TO WHOM

Counsel for petitioner is present. Again, he has filed a memo for extension compliance of objections. Time extended on the memo till 10.01.2018.

MEMBER (T)

MEMBER (J)